

**Payment of peripheral charges by the Preet Nagar Housing Society, Delhi**

8376. SHRI ZAINUL BASHER: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 2168 on 31st August, 1981 regarding peripheral sewage line in Preet Nagar, Delhi and state:

(a) the result of re-examination of the question of payment of peripheral charges by the Preet Nagar Housing Society; and

(b) if the re-examination has not yet been completed, the reason for the abnormal delay?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

**Panels for Recruitment of Hindi Officer**

8377. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that in 1981 two panels for recruitment to the posts of Hindi Officer were drawn by Central Water Commission from one examination and interview;

(b) the number of persons on the panel or panels if separate lists were prepared, period of validity of the panels and the number of persons recruited out of the above panel/panels so far; and

(c) is it a fact that there was no language expert in the Selection Committee?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Yes, Sir.

(b) The panel prepared for the post of Hindi Officer in the Central Water Commission (main) included 5 persons and that for the post of Hindi Officer in GBWRO (subordinate office) included 4 persons.

One person each from the 2 panels has since been appointed to the 2 posts mentioned above.

(c) No, Sir. Some of the Members of the Selection Committee possessed Hindi qualification and experience in the Official Language Implementation Work.

**National Rural Employment Programme**

8378. SHRI SURAJ BHAN: SHRI RAM PRASAD AHIRWAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the number of persons given employment in each of the years that the 'National Rural Employment Programme' has been in operation; and

(b) the nature of projects under which employment in rural areas under 'National Rural Employment Programme' was provided?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BALESHWAR RAM): (a): Statement I indicating the employment generated in mandays under Food for Work/National Rural Employment Programme for the years 1977-78 to 1981-82 is enclosed.

(b) Statement II indicating the type of works permitted to be executed under the programme through which employment is generated under it is also enclosed.

## Statement I

The employment generated under Food for Work Programme/National Rural Employment Programme during the years 1977-78, 1978-79, 1979-80, 1980-81 and 1981-82.

S.No.	Name of State/U.T.	Employment generation (in lakh mandays)					Period upto which the information in col. 7 relates.
		1977-78	1978-79	1979-80	1980-81	1981-82	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Andhra Pradesh	..	186.79	532.91	471.99	231.01	Dec. '81
2	Assam	6.11	4.06	115.86	N.R.	NIL	Sept. '81
3	Bihar	14.76	641.42	753.39	343.96	10.72	Sept. '81
4	Gujarat	..	301.00	523.84	9.75	8.04	Dec. '81
5	Haryana	..	30.03	124.19	257.17	N.R.	—
6	Himachal Pr.	0.70	2.72	43.47	22.44	NIL	Sept. '81
7	J & K	..	10.99	29.83	34.77	N.R.	—
8	Karnataka	5.02	20.15	12.13	16.32	N.R.	—
9	Kerla	21.43	46.83	149.18	5.69	27.59	Sept. '81.
10	Madhya Pradesh	44.00	450.00	456.02	661.31	N.R.	—
11	Maharashtra	..	143.00	499.12	430.77	N.R.	—
12	Manipur	..	..	..	N.R.	N.R.	
13	Meghalaya	..	..	..	NIL	N.R.	
14	Nagaland	..	..	..	N.R.	NIL	Sept. '81.
15	Orissa	68.69	362.39	552.27	321.67	30.38	June, '81.
16	Punjab	0.14	49.93	32.28	6.40	12.46	Sept. '81.
17	Rajasthan	6.87	500.74	400.35	154.75	24.08	Sept. '81.
18	Sikkim	..	..	..	N.R.	0.42	Dec. '81.
19	Tamil Nadu	..	..	222.54	147.53	298.61	Dec. '81.
20	Tripura	..	29.65	99.97	77.45	9.93	Dec. '81.
21	Uttar Pr.	58.19	223.32	819.52	479.36	N.R.	—
22	West Bengal	218.43	533.44	540.50	328.51	94.35	Sept. '81.
23	A&N Islands	..	..	N.R.	2.55	0.13	June '81.
24	Aruanchal Pr.	..	..	0.33	0.18	NIL	Sept. '81.
25	Mizoram	..	2.00	0.52	0.55	NIL	Sept. '81.
26	Pondicherry	..	..	1.50	1.26	NIL	June. '81.
		444.34	3538.46	5909.72	3779.38	747.72	

N.R.—Not reported

(—) —Indicates that the State Govt. /U. T. concerned did not participate in the programme during the year.

## Statement—II

A List indicating the Items of Works to be taken up under N.R.E.P.

(1) Afforestation and social forestry works on Government and community lands including lands belonging to local bodies the panchayats etc., road side plantation, plantations along canal banks and on waste lands on sides of railway lines etc., plantation of trees in the denuded forest areas and other land unfit for cultivation, plantation of fuel, fodder and fruit trees;

(2) drinking water wells, community irrigation wells, group housing and land development projects for Scheduled Castes and Scheduled Tribes;

(3) construction of village tanks, repairing, deepening and rejuvenation of existing tanks for providing water for human use or for cattle, for developing irrigation or fisheries etc.

(4) minor irrigation works including those relating to flood protection, drainage and anti-water logging works, construction of intermediate and main drains, field channels and land levelling etc. in the command areas of irrigation projects; cleaning and desilting of water courses etc.;

(5) soil and water conservation and land reclamation;

(6) rural roads subject to standard specifications, where specific financial provision exists for their hard surfacing, cross drainage, maintenance etc.;

(7) school and balwadi buildings, panchayat ghars, community centres, drinking water wells, drinking water sources for the wild animals in the forest areas, cattle ponds, pinjrapoles, gaushalas, community poultry and piggery houses, bathing and washing platforms, community toilets, community garbage pits and community biogas plants.

## Financial Assistance to States under Dairy Development Scheme

8379. PROF. NARAIN CHAND PARASHAR:

SHRI ANANTHA RAMULU MALLU:

Will the Minister of AGRICULTURE be pleased to state:

(a) the amount of financial assistance given to each one of the States under Dairy Development Schemes either through their own agencies or through the cooperative unions during the past 3 years including the current financial year;

(b) whether hill States/regions would be given special consideration, as there is shortage of milk in these States;

(c) if so, the nature of the special assistance provided to the hill States/regions; and

(d) if not, whether such an assistance would be given to these States/regions?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Statement showing State/Union Territories-wise outlays for Dairying and Milk Supply Scheme during 1980-81, 1981-82 and 1982-83 under State Plan is attached.

(b) to (d). The special pattern of Central Assistance applicable to hill States/regions are as follows:—

(i) 90 per cent grant and 10 per cent loan to hill areas of Assam and J&K (Ladhakh).

(ii) 90 per cent grant and 10 per cent loan to the States of (a) Meghalaya, (b) Nagaland, (c) Himachal Pradesh, (d) Manipur, (e) Tripura and (f) Sikkim.

(iii) 50 per cent loan and 50 per cent grant to hill areas of U.P., Tamil Nadu (Western Ghats) and West Bengal (Darjeeling District).